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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**TP No. 91/397-398/NCLT/AHM/2016 (New)
C.P. No.14/397-398/CLB/MB/2015(Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.05.2017**

Name of the Company:

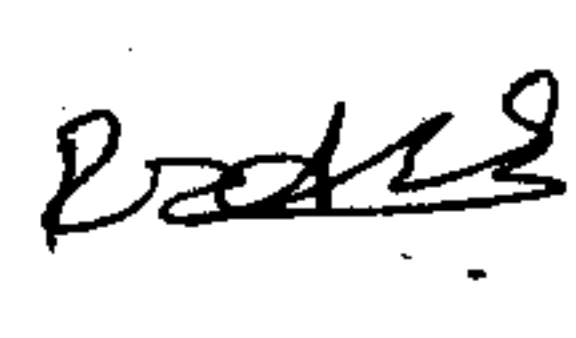
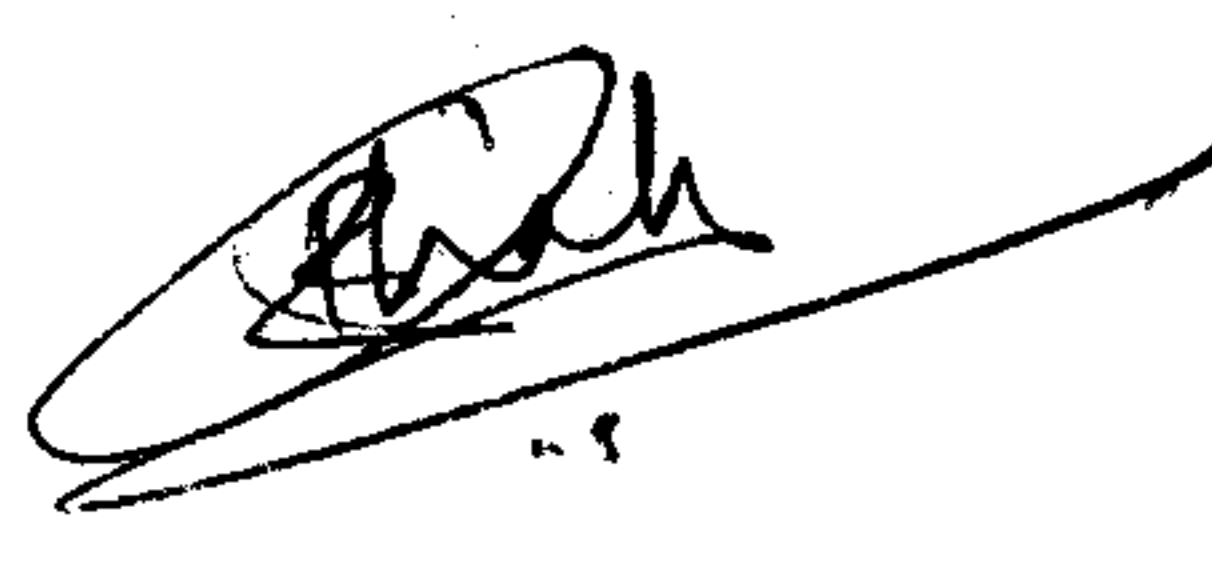
Gaurav Soni & Ors.

V/s

Chamunda Pharma Machineries Pvt. Ltd.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956;


<u>S.NO. NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1. ROHAN SHAH	Advocate	Respondent No. 6.	
2. Rushabh Shah	Advocate	Respondent No. 2 to 5	
3. Krina R. Parekh	Advocate	Petitioner	K. R. Parekh

ORDER

Learned Advocate Ms. Krina Parekh i/b Learned Advocate Mr. Arjun Sheth present for Petitioner. Learned Advocate Mr. Rushabh Shah present for Respondents no. 2 to 5. Learned Advocate Mr. Rohan Shah present for Respondent no. 6.

At request of both sides.

List the matter on 21.08.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 26th day of May, 2017.